

recommendations which we are trying to implement, and it will not take much time. I think within a month or so, we will be able to implement some of them and reduce over-crowding to some extent at least.

Chinese Agricultural Science Study Mission

*44. **Shri Bhagwat Jha Azad**: Will the Minister of Food and Agriculture be pleased to state whether the Chinese Agricultural Science Study Mission after its tour has suggested any method to improve Indian Agriculture?

The Minister of Agriculture (Dr. P. S. Deshmukh): No. The Chinese Mission has not yet concluded its tour of the country. The Mission is not expected to submit any formal report, not at any rate to the Government of India.

Shri Bhagwat Jha Azad: To what aspect of our agricultural life is this Mission giving its special attention?

Dr. P. S. Deshmukh: It is a somewhat comprehensive delegation. It consists of 2 persons who have divided themselves into three groups. One group is interested in studying the institutes of agriculture another group is concerning itself with animal husbandry and so on. They want in fact, to have a general view of all agricultural progress in the country including research institutes.

Shri Bhagwat Jha Azad: Could we have any idea as to the time by which the Mission would be able to finish its study tour and submit a report to the Government?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There is no question of their submitting any report to us. We have not appointed them. The Chinese Government have sent the experts. We have gladly welcomed them; we have discussed matters with them. We got ideas from them; they got ideas from us — good enough. There is no question of their submitting any report to us.

Dr. P. S. Deshmukh: My friend wanted to know when the tour would be completed. They are expected to leave on the 26th of November.

Shri B. S. Murthy: May I know whether there is any programme for this mission to meet agricultural officers and experts of India and have mutual exchange of ideas?

The Minister of Food and Agriculture (Shri A. P. Jain): They have

been meeting our agricultural experts and officers of the Central as well as State Governments.

श्रीमती कमलेश्वरमति शाह: क्या यह सत्य है कि इस देश में जापानी ढंग से की जाने वाली खेती को छोड़ दिया गया है, क्योंकि उस पर अधिक व्यय घाता है और अब अपने ढंग से की जाने वाली खेती को अपना लिया गया है, क्योंकि उस पर कम व्यय घाता है ?

श्री अ० प्र० जैन: ऐसा कुछ नहीं है कि हमने जापान के तरीके से जो खेती करनी शुरू की थी, उस को छोड़ दिया गया है। हम उस को और बढ़ा रहे हैं।

Shri V. P. Nayar: The hon. Prime Minister said that some problems were discussed with this Mission. I would like to know whether the possibility of combining agricultural operations with piscicultural operations and the possibility of developing both together were discussed with this Chinese Mission?

Shri A. P. Jain: I cannot say whether it was discussed with the Chinese Mission; but, our people are giving attention to combining the cultivation of rice and the rearing of fish.

Train Accident

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*45. { **Shri Gidwani**:
 Shri Bhagwat Jha Azad:
 Shri Krishnacharya Joshi:
 Shri Ram Krishan:
 Shri Kamath:

Will the Minister of Railways be pleased to state:

(a) whether the inquiry into the accident of 565 Down Secunderabad Dhornachallam Passenger Train had been completed and referred to a high judicial officer for further scrutiny;

(b) whether that officer has submitted his report to Government; and

(c) if so, what is the nature of the report?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan): (a) The Report of the Government Inspector of Railways has not so far been received, but is now expected soon. The reference to a judicial officer could only be decided after its receipt.

(b) and (c). Do not arise.

Shri Gidwani : May I know when the report will be submitted?

Shri Shahnawaz Khan : We are expecting the report very shortly.

Shri Krishnacharya Josh : May I know whether the inspection and repairs of bridges in that area have been completed?

The Minister of Railways and Transport (Shri Lal Bahadur Shastri) : The hon. Member is perhaps asking about all the bridges. The main point was that a committee should be set up which should examine all the bridges in that area. That committee has been set up. Everything has been decided and they will start the inspection.

Shri Kamath : Has it been brought to the notice of the hon. Minister that the local President of the National Railway Mazdoor Union who gave warning of the damaged bridge well in advance has been prosecuted by the Government instead of being asked to assist in the inquiry?

Shri Lal Bahadur Shastri : He has not been prosecuted on account of the statement he made, but because he pulled the chain when the train was running on that particular line and in the normal course he was prosecuted by the police.

Shri Kamath : Is the Minister aware that soon after he pulled the chain, he told the authorities on the spot that he pulled the chain because the bridge was damaged and he wanted to give a warning and yet he has been prosecuted?

Shri Lal Bahadur Shastri : The hon. Member is not aware of what he said. He never said that the bridge was damaged. He simply said that as it was raining heavily he had some doubt. That was his statement. Anyhow, it will not be proper to go into that statement because the inquiry is still on.

Shri Krishnacharya Joshi : May I know whether the Claims Commissioner has started working and if so, how many claims have been received?

Shri Shahnawaz Khan : The Claims Commissioner has already been appointed and he has started the work. I do not know the exact details about the number of claims submitted so far.

Shri M. R. Krishna : In view of the fact that disastrous accidents take place only in Hyderabad, may I know what special measures have been taken by the railway Ministry to avoid further acci-

dents by making all the existing bridges in that area suitable for heavy locomotives?

Shri Shahnawaz Khan : A special committee of three very experienced railway officers has been appointed to examine very thoroughly all the bridges in that area and if those bridges need any alteration or repairs, that will be done.

Shri Sivamurthi Swami : May I know whether in the meanwhile any compensation has been given to the sufferers?

Shri Shahnawaz Khan : I have just now said that the Claims Commissioner had been appointed. All the claims will be submitted to him and after due scrutiny, he will determine the compensation to be paid.

श्री अलगू राय शास्त्री : जिस ने चैन खींची थी और इस ब्याल से खींची थी कि पुस डेमेज्ड है और फिर भी उस पर मुकदमा चल रहा है, उस डिसास्टर के हो जाने के बाद क्या रेलवे मिनिस्ट्री उचित नहीं समझती कि उस पर से वह मुकदमा हटा लिया जायें और उस को कुछ इनाम दिया जाय ?

Mr. Speaker : The matter is before the Court.

Shri Kamath : No ; it is not. (*Interruptions.*)

श्री लाल बहादुर शास्त्री : यहां तो नहीं, पर वहां मैंने यह कहा था कि

Shri B. S. Murthy : In English please.

Shri Lal Bahadur Shastri : I had said that the case against that young gentleman should be withdrawn, but it is for the police to do it. I had made that suggestion and I thought those concerned might take the necessary steps. Only recently I asked the Railway Board to enquire about this matter as to why that case should not be withdrawn. In fact, it does not lie in my hands ; it is for me to give advice and I have given it.

Shri M. R. Krishna : Was this committee appointed after the first accident at Jalgaon or after this accident which has recently taken place near Bangalore?

Shri Lal Bahadur Shastri : This has been appointed recently. In fact I made a slight mistake ; this committee has already started its work ; I thought it has not.

Shri Gidwani : May I know whether this committee will consider the question as to who is the final authority to sanction the tenders for the construction of bridges?

Mr. Speaker : How does it arise out of this?

Dr. Lanka Sundaram : Accidentally.

Mr. Speaker : I am going to the next question.

दिल्ली परिवहन सेवा

*४६. श्री नवल प्रभाकर : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली परिवहन सेवा ने प्रथिम टिकट बेचने के लिये नये कर्मचारियों की भर्ती की है; और

(ख) यदि हां, तो उनकी संख्या क्या है ?

रेलवे तथा परिवहन उपमंत्री (श्री शाहनबाज खां) : (क) जी, हां।

(ख) ५० कन्डक्टर और एक सहायक खजान्ची ।

श्री नवल प्रभाकर : क्या यह सत्य है कि ये लोग बसों में बिना टिकट सफ़र करने की बुराई को समाप्त करने के लिये रखे गये हैं ?

श्री शाहनबाज खां : जी हां, इन को इसी लिये रखा गया है कि लोग बगैर टिकट के सफ़र न करें।

श्री नवल प्रभाकर : इस प्रकार डी० टी० एस० को कितना फ़ायदा होगा ?

श्री शाहनबाज खां : छः महीने के अन्दर अन्दर तकरीबन १ लाख ८१ हजार रुपये की आमदानी बढ़ी है, जब कि इन मादमियों पर तकरीबन २५ हजार रुपये का खर्चा आया है।

Shri Matthen : What steps have been taken to encourage and enforce the queue system in the bus stands? If the bus stops a few yards away from the stand where the people are standing in queue, other people rush into the bus. What steps

have been taken to enforce the queue system?

Shri Shahnawaz Khan : The queue system has already caught the imagination of the Delhi public and generally queues are formed in all the bus stands. Where we have introduced this new scheme of issue of tickets in advance, our people request the public to come in the queue. But in other stands we do not have any method to enforce it.

Mr. Speaker : Next question.

Shri Matthen : The hon. Minister has not understood my question.

Mr. Speaker : I have called the next question.

Assault on Railway Pay Clerk at Rajahmundry

*47. **Dr. Rama Rao :** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 2146 on the 13th September, 1956 and state:

(a) whether he has since received any report from the State Government about the assault on the Railway Pay clerk on Southern Railway at Rajahmundry;

(b) whether the Railway authorities have made any departmental enquiries; and

(c) if so, the findings thereof?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) :

(a) and (b). No.

(c) Does not arise.

Dr. Rama Rao : In view of the fact that the pay clerk who was carrying Rs. 7 to 8 lakhs was removed from the train and assaulted and otherwise harassed, may I know why the Government has not instituted any departmental enquiry?

Shri Shahnawaz Khan : The police have already registered a case. We thought it would be improper to come in their way. We are waiting till they complete their proceedings.

Dr. Rama Rao : May I know for what this clerk is being prosecuted. Is it for performing duty properly or for any false charge?

Shri Shahnawaz Khan : No.

Mr. Speaker : When a case is pending...

Dr. Rama Rao : What is the case?

Mr. Speaker : We cannot go into the details of the case.